

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113.I.A. 5146/2023
IN
C.P.(IB)-888(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Praveen Mangilal Jain

V/s.

Nec Electromech (India) Private Limited.

Appearance:

For the Applicant: Adv. Romill Jain

SECTION 9 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 5146/2023

1. At the request of the Applicant, list on **26.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)